

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT :DELHI**

**LINK ROSTER**

In partial modification to Link Roster bearing No. 8721-8792/CMM/ Central/LR/2023 dated 11-09-2023, the following changes are hereby made with immediate effect.

01. In the absence or otherwise non availability of the Principal Magistrate, **JJB-I** as well as other associate members of Board, the work of JJB-I shall be looked after by **Sh. Sunil Khatri**, MM (Virtual Traffic Court) and in his absence by his first link MM and so on as per Link Roster.
02. That in the absence or otherwise non availability of the Principal Magistrate, **JJB-II** as well as other associate Members of Board, the work of **JJB-II** shall be looked after by **Ms. Tapasya Agarwal**, MM (Virtual Traffic Court) and in her absence by her first link MM and so on as per Link Roster.
03. In the absence or otherwise non availability of the Principal Magistrate, **JJB-III** as well as other associate members of Board, the work of JJB-III shall be looked after by **Ms. Anuradha Sonkar**, MM (Virtual Traffic Court) and in her absence by her first link MM and so on as per Link Roster.

Rest of conditions shall remain unchanged.

(Addl. Chief Metropolitan Magistrate-01)

For Chief Metropolitan Magistrate

Central District, Tis Hazari Courts, Delhi

Dated, Delhi the ..... 07/11/23

No. 10693-10721.....CMM/Central/LR/2023

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge (HQ), Delhi)
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld District & Sessions Judges, all District, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
05. The Ld. CMMs, All Districts, Delhi/New Delhi.
06. The Ld. ACMMs/MMs, Central District, & Railway Court, Delhi.
07. The Secretary, Legal Service Authority, Central District, Delhi.
08. The Principal Magistrates, Juvenile Justice Boards-I, II & III, Delhi.
09. The Ld. Administrative Civil Judges, All Districts, Tis Hazari Courts, Delhi.
10. The Director of Prosecution, Delhi..
11. The Commissioner of Police, Delhi & DCPs of North and Central District, Delhi.
12. The Secretary Bar Association, THC/PHC/KKD/Rohini, Dwarka, Saket & Rouse Avenue Courts, Delhi/ New Delhi.
13. The I G Prisons, Tihar Jail, Delhi/ New Delhi.
14. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.
15. The Chief Law Officer, Tihar Jail, Delhi.
16. The Admn. Officer (J), Nazarat Branch/Filing O/o Ld. Pr. District & Sessions Judge, (HQ), Delhi.
17. For uploading on centralized web-site committee through LAYERS.
18. The Video conferencing R.No. 211, Tis Hazari Courts, Delhi
19. Cash Branch, Central District, Tis Hazari Courts, Delhi.
20. The Care Taking Branch, Central District, Tis Hazari Courts, Delhi.
21. Reader to Ld. CMM, Central District, Delhi.
22. Office file.

(Addl. Chief Metropolitan Magistrate-01)

For Chief Metropolitan Magistrate

Central District, Tis Hazari Courts, Delhi